

**IN THE HIGH COURT OF ORISSA AT CUTTACK**

**W.P.(C) No. 7469 of 2017**

***The Registrar (Judicial), Orissa High Court, Cuttack*** .... ***Petitioner***

Mr. Mohit Agarwal, Amicus Curiae  
-versus-

***Union of India and others*** .... ***Opposite Parties***  
Mr. Debakanta Mohanty, AGA & Mr. Ishwar Mohanty, ASC  
Mr. Tarun Patnaik, ASC  
Mr. Akhaya Biswal, Advocate

**CORAM:**  
**THE CHIEF JUSTICE**  
**JUSTICE CHITTARANJAN DASH**

**ORDER**  
**17.08.2022**

**Order No.**

71. 1. The compliance affidavit of the Collector, Puri has been handed over in the Court.
2. Today, since there is a reference at 2pm, the Court is unable to take up the matter.
3. List on 15<sup>th</sup> September, 2022 at 2 pm the date already fixed.
4. The video clips shall be kept ready for display on the next date.

***(Dr. S. Muralidhar)***  
***Chief Justice***

***(Chittaranjan Dash)***  
***Judge***